

LOK SABHA
UNSTARRED QUESTION NO. 343
TO BE ANSWERED ON 22.07.2025

YARN BASED COTTAGE INDUSTRIES

343. MRS RUCHI VIRA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the farmers and weavers involved in yarn based small and cottage industries in various areas of Uttar Pradesh and not getting subsidy on purchase of yarn from Government agencies;
- (b) if so, the reasons therefor;
- (c) the details of the steps being taken by the Union Government in this regard; and
- (d) whether the Government proposes to establish any monitoring mechanism to ensure transparency and accountability of this scheme and if so, the time by which it is likely to be in place?

उत्तर
ANSWER
वस्त्र मंत्री (श्री गिरिराज सिंह)
MINISTER OF TEXTILES
(SHRI GIRIRAJ SINGH)

(a) to (c): Government of India, Ministry of Textiles is implementing Raw Material Supply Scheme (RMSS) across the country including Uttar Pradesh for providing freight reimbursement for transportation of all types of yarn, 15% Price Subsidy on Hank Yarn (Cotton Hank, Domestic Silk, Woollen, Linen & Blended Yarn on Natural fibres) and yarn depots/warehouses operating expenses. Further, the price subsidy is being made through Direct Benefit Transfer mode to Aadhar linked bank accounts of beneficiaries. As far as not getting price subsidy is concerned, no such complaint has been received by this Ministry.

(d): National Handloom Development Corporation Ltd., (NHDC) is the Implementing Agency (IA) for RMSS. An online platform namely Enterprise Resource Planning (ERP) system is used by them for information and monitoring of the scheme.
